

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH
AT AMARAVATI**

SUB: HIGH COURT OF ANDHRA PRADESH – Nomination of Judicial Officers to participate in the training programme on the date and time allotted to the respective Unit/Stations as per the schedule of training programmes on the Adalat.AI Platform for the benefit of all the Judicial Officers and certain category of staff members working in the District Judiciary - Regarding.

READ: Letter Roc.No.2331/2024-CPS, dated 31.07.2026 from the Registrar (I.T.-cum-C.P.C), High Court of Andhra Pradesh.

ORDER ROC.NO.664/2026-B.SPL. DATED:31.07.2026

The High Court made the following order:-

All the Judicial Officers are nominated to attend the training programme as per the following structured series of training workshops comprising both in-person sessions at designated courts and online follow-up sessions on the date and time allotted to their respective Unit/Stations without disturbing the judicial work, workshops and conferences.

A) In-Person Training Sessions:

Sl. No.	Date	COURT/VENUE	ATTENDEES	NOTE
1.	Saturday, 1st Aug 2026	Vijayawada Krishna District	Judicial Officers Only	All Judges of Krishna District are requested to convene here.
2.	Saturday, 1st Aug 2026	Anakapalle – X Additional District Court Visakhapatnam District	Judicial Officers and Court Staff	Judges of Anakapalle Court only. All other Visakhapatnam District Judges to attend Monday, 3rd Aug 2026 Session at Visakhapatnam PDC.
3.	Monday, 3rd Aug 2026	Visakhapatnam – Principal District Court Visakhapatnam District.	Judicial Officers and Court Staff	All Visakhapatnam District Judges except those of Anakapalle Court.
4.	Monday, 3rd Aug 2026	Guntur – Principal District Court Guntur District	Judicial Officers and Court Staff	All Judges of Guntur District are requested to convene here
5.	Tuesday, 4th Aug 2026	Eluru – Principal District Judge's Court Complex West Godavari District	Judicial Officers and Court Staff	All West Godavari District Judges except those of Tanuku Court.

6	Wednesday, 5th Aug 2026	Vizianagaram – Principal District Judge's Court Vizianagaram District	Judicial Officers only	All Vizianagaram District Judges except those of Bobbili Court.
7.	Wednesday, 5th Aug 2026	Kurnool – Principal District Complex, Kurnool District	Judicial Officers only	All Kurnool District Judges except those of Bobbili Court
8.	Thursday, 6th Aug 2026	Tanuku – IV Additional District Judge's court West Godavari district	Judicial Officers and Court Staff	Judges of Tanuku Court only.
9.	Thursday, 6th Aug 2026	Bobbili – Senior Civil Judge's Court, Vizianagaram District	Judicial Officers only	Judges of Bobbili Court only
10.	Thursday, 6th Aug 2026	Nandyal- III Additional District Court, Kurnool District.	Judicial Officers only	Judges of Nandyal Court only
11.	Friday, 7th Aug 2026	Srikakulam – Principal District and Sessions Court, Srikakulam District	Judicial Officers and Court Staff	All Judges of Srikakulam District are requested to convene here.
12.	Friday, 7th Aug 2026	Kadapa – District Court Complex, Kadapa District	Judicial Officers only	All Kadapa District Judges except those of Proddatur Court.
13.	Monday, 10th Aug 2026	Ongole – Principal District Court complex Prakasam District	Judicial Officers only	All Prakasam District Judges except those of Markapur Court
14.	Monday, 10th Aug 2026	Proddatur – II Additional District Judge's Court, Kadapa District.	Judicial Officers only	Judges of Proddatur Court only
15.	Tuesday, 11th Aug 2026	Markapur – VI Additional District Court Prakasam District	Judicial Officers only	Judges of Markapur Court only
16.	Tuesday, 11th Aug 2026	Kakinada – III Additional District Court East Godavari District	Judicial Officers only	All Judges of East Godavari District are requested to convene here.
17.	Wednesday, 12th Aug 2026	Chittoor – Principal District Court Chittoor District	Judicial Officers and Court Staff	All Judges of Chittoor District are requested to convene here
18.	Wednesday, 12th Aug 2026	Nellore – Principal District and Sessions Court Nellore District	Judicial Officers only	All Nellore District Judges except those of Gudur Court.
19.	Thursday, 13th Aug 2026	Hindupur – II Additional District Court Ananthapuramu District	Judicial Officers and Court Staff	Judges of Hindupur court only
20.	Thursday, 13th Aug 2026	Gudur – Additional District Court Complex Nellore District	Judicial Officers only	Judges of Gudur Court only.

21.	Friday, 14th Aug 2026	Ananthapuramu – Principal District and Sessions Court Ananthapuramu District	Judicial Officers and Court Staff	All Ananthapuramu District Judges except those of Hindupur Court.
-----	-----------------------	--	-----------------------------------	---

B) Online Follow-Up Sessions

Sl. No.	Date	DISTRICTS	ATTENDEES
1.	Thursday, 30th July 2026	All Districts, Andhra Pradesh	All Judicial Officers (Statewide Kick-off)
2.	Tuesday, 18th Aug 2026	Visakhapatnam, Srikakulam	Judicial Officers and Court Staff
3.	Wednesday, 19th Aug 2026	Vizianagaram, East Godavari	Judicial Officers only
4.	Thursday, 20th Aug 2026	West Godavari, Guntur	Judicial Officers and Court Staff
5.	Friday, 21st Aug 2026	Krishna, Prakasam	Judicial Officers only
6.	Monday, 24th Aug 2026	Ananthapuramu, Chittoor	Judicial Officers and Court Staff
7.	Tuesday, 25th Aug 2026	Kurnool, Kadapa, Nellore	Judicial Officers only

All the in-person sessions are of 2.5 hours duration commencing at 5:00 P.M except on Saturday, 1st August 2026 Sessions, which will be held from 3:00 P.M. to 5:30 P.M. All online sessions are of 2 hours duration commencing at 5:00 P.M.

Further, all the participating Judicial Officers are requested to bring their personal laptops with Google Chrome installed and ready for use.

For in-person sessions, meeting links will not apply. For online sessions, meeting links will be shared by the Adalat AI team with the High Court for onward circulation to the respective district.

The Judicial Officers are hereby permitted to travel to the designated training venue within their district as indicated in the table above.

The Court Staff are required to attend only the in-person sessions designated for their court. Court Staff at courts not designated for a given sessions need not attend.

The Principal District Judges are requested to make incharge arrangements if necessary and communicate the same to the High Court.

1/11/26
31/7/26
REGISTRAR (VIGILANCE)

To

1. The Registrar General and other Registrars, High Court of Andhra Pradesh (for information).
2. The Registrar (I.T)-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to upload the same in the High court's website).

3. THE PRINCIPAL DISTRICT JUDGES:

Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram, West Godavari at Eluru.

4. The Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.